

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

190/73(4)/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2018.**

**NAME OF THE COMPANY: M/s. Binod Kumar V/s. M/s. PACL India Ltd. &
Oths.**


SECTION OF THE COMPANIES ACT: 73(4)


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Binod Kumar, for the Petitioner

ORDER

Notice to the respondent, returnable on 5th of September, 2018 as well as
through the process of the Bench. Dasti.


**(Deēpa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**

(Sameer)